

**LOK SABHA**

**UNSTARRED QUESTION NO.1028**

**TO BE ANSWERED ON 8<sup>th</sup> February, 2021**

**Promotion of CNG**

**†1028. SHRIMATI RANJEETA KOLI:**

**SHRI VIJAY KUMAR:**

**SHRIMATI RANJANBEN DHANANJAYBHATT:**

**SHRIMATI MEENAKASHI LEKHI:**

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government is considering to extend CNG service throughout the country and if so, the details thereof including the names of the places where CNG centres have already been set up in the country, State-wise;

(b) whether the Government is considering to provide CNG service in all the districts of the country and if so, the details thereof and if not, the reasons therefor;

(c) whether the Government is considering to promote CNG pump stations in Delhi, Bharatpur and Alwar districts of Rajasthan and if so, the details thereof and whether the Government has invited/received applications for setting up CNG stations and if so, the details thereof;

(d) the details of CNG pump stations already set up in Delhi, Bharatpur and Alwar districts of Rajasthan so far along with the details of the companies by which these said stations have been set up; and

(e) whether the Government proposes to set up CNG stations in Gujarat and if so, the place-wise number thereof and if not, the reasons therefor?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

**(श्री धर्मन्द्र प्रधान)**

**MINISTER OF PETROLEUM AND NATURAL GAS**

**(SHRI DHARMENDRA PRADHAN)**

(a) and (b) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity, natural gas availability and techno-commercial viability. Establishment of CNG Stations is a part of development of City Gas Distribution (CGD) Network by an authorized entity. The authorized entities are committed to set up CNG Stations as per Minimum Work Program in authorized GAs. There are about 2,543 operational CNG Stations in the country as

on 30.11.2020. State wise list of CNG stations are at **Annexure**. So far 232 Geographical Areas (GAs) have been authorized for development of CGD network across country up to 10th CGD Bidding Round covering more than 400 districts in the country in 27 States/Union Territories (UTs).

(c) to (e) PNGRB has authorized Indraprastha Gas Limited (IGL) to develop CGD network in National Capital Territory of Delhi (NCT), Torrent Gas Private Limited to Alwar (other than Bhiwadi) district and Haryana City Gas Distribution (Bhiwadi) Limited to Bhiwadi (in Alwar District) of Rajasthan. Further, Bharatpur district of Rajasthan is covered under Firozabad (Taj Trapezium Zone) GA authorized to GAIL Gas Limited. At present, 421 CNG stations are operational in NCT of Delhi, 1 (one) CNG station is operational in Alwar District and 4 CNG Stations are operational in Bharatpur district in Rajasthan. The authorized entities set up CNG stations as per Minimum Work Program in authorized GAs as per techno-commercial viability, including in Gujarat.

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Annexure

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 1028 TO BE ANSWERED ON 8.02.2021 REGARDING PROMOTION OF CNG.

State wise list of CNG stations in the country\*

Sl No.	State	CNG Stations as on 30.11.2020
1	Andhra Pradesh	72
2	Assam	1
3	Bihar	9
4	Chandigarh, Haryana, Punjab & Himachal Pradesh*	15
5	Dadara& Nagar Haveli	7
6	Daman and Diu	4
7	Daman and Diu & Gujarat	9
8	Goa	4
9	Gujarat	709
10	Haryana	137
11	Haryana & Himachal Pradesh*	2
12	Haryana & Punjab*	4
13	Himachal Pradesh	1
14	Jharkhand	13
15	Karnataka	37
16	Kerala	12
17	Madhya Pradesh	70
18	Madhya Pradesh & Rajasthan*	2
19	Madhya Pradesh & Uttar Pradesh*	2
20	Maharashtra	397
21	Maharashtra & Gujarat	12
22	National Capital Territory of Delhi (UT)	421
23	Odisha	19
24	Puducherry& Tamil Nadu*	1
25	Punjab	69
26	Rajasthan	39
27	Tamil Nadu	2
28	Telangana	73
29	Tripura	11
30	Uttar Pradesh	340
31	Uttar Pradesh & Rajasthan*	25
32	Uttar Pradesh & Uttarakhand*	1
33	Uttarakhand	10
34	West Bengal	13
	Total	2543

\* Some of the GAs authorized by PNGRB span areas in more than one state.

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